

THE GAUHATI HIGH COURT AT GUWAHATI

(HIGH COURT OF ASSAM, NAGALAND, MIZORAM AND ARUNACHAL PRADESH)

NO. HC. VII-64/2000(pt.)/291/A

From :- Shri Saptarshi Garg,
Jt.Registrar (Vigilance),
Gauhati High Court,
Guwahati.

To, Smti. Bijay Lashmi Boruah,
Principal Judge,
Family Court, Dhubri.

Dated Guwahati, the ¹² 17 January, 2023.

Sub:- **Station leave permission.**

Ref:- Email Dated 10.01.2023.

Madam,

With reference to the above, I am directed to inform you that you have been granted **station leave permission, from the evening of 12.01.2023 till the morning of 17.01.2023**, as prayed for. Further, the Chief Judicial Magistrate, Dhubri or CJM (i/c), Dhubri, has been directed to remain in charge of the Family Court, Dhubri during your absence.

Yours faithfully,

Sd/-

JT. REGISTRAR (VIGILANCE)

Memo NO. HC. VII-64/2000(pt.)/292-293/A, dated , 17-01-2023

Copy to:

1. The Chief Judicial Magistrate, Dhubri.
2. The Project Manager, Gauhati High Court.

JT. REGISTRAR (VIGILANCE)

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